

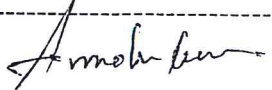

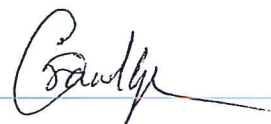
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	A. Mohan Kumar	For the Petitioner	
	Unnikrishnan K for M. B. Varghese	R2	
	G. PRASAD	R3 R4	

ORDER

Counsel for petitioner present and prayed for time to file rejoinder. Counsels representing R2 to R4 are present and objected to granting of time to the petitioner for filing rejoinder. Considering the request, final opportunity is provided to file rejoinder, failing which the right to file rejoinder shall stand forfeited. Counsel for petitioner is directed to provide a copy of the rejoinder to the respondents in advance to enable them to file reply, if any. Put up on 05.04.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)